



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
EIGHTH SESSION**

(20 MARCH, 2019)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2019**



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PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Eighth Session, which was held on 20 March, 2019

PORVORIM – GOA
20/3/2019

N.B. SUBHEDAR
SECRETARY, LEGISLATURE

RESUME OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS EIGHTH SESSION, 2019, HELD ON THE 20TH MARCH, 2019

(ONE DAY SESSION HELD ON THE 20TH MARCH, 2019)

1. INTRODUCTION

Dr. Smt.Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 19th March, 2019, summoned the Eighth Session of the Seventh Legislative Assembly of the State of Goa, which was held on the 20th March, 2019, at 11 30 AM, at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The Eighth Session, 2019, of the Seventh Legislative Assembly had only 1 sitting and had a duration of 1 hour and 28 minutes.

2. DURATION OF THE SITTING OF THE HOUSE

The total duration of the sittings of the House was 1 hour and 28 minutes.

Sl. No.	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hour	Minutes
1.	20.3.2019	11 30AM to 12 58 PM	1	28

3. ATTENDANCE OF THE HON. MEMBERS DURING THE EIGHTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

Sl. No.	Name of the Hon. Member	No of day/s attended the Session
1.	Shri Rajesh Patnekar	1 day
2.	Shri Nilkanth Ramnath Halarnkar	1 day
3.	Shri Glenn Souza Ticlo	1 day
4.	Smt. Jennifer Monserrate	1 day
5.	Shri Antonio Caetano Fernandes	1 day
6.	Shri Francisco Silveira	1 day
7.	Shri Pravin Zantye	1 day
8.	Shri Pratapsingh Raoji Rane	1 day
9.	Shri Ravi Sitaram Naik	1 day

10.	Shri Jose Luis Carlos Almeida	1 day
11.	Smt. Alina Saldanha	1 day
12.	Shri Wilfred D'Sa	1 day
13.	Shri Aleixo Reginaldo Lourenco	1 day
14.	Shri Digambar Vasant Kamat	1 day
15.	Shri Churchill Alemao	1 day
16.	Shri Luizinho Faleiro	1 day
17.	Shri Clafasio Dias	1 day
18.	Shri Filipe Nery Rodrigues	1 day
19.	Shri Deepak Prabhu	1 day
20.	Shri Prasad Shashikant Gaonkar	1 day
21.	Shri Pandurang Madkaikar	1 day
22.	Shri Isidore Aleixinho Fernandes	1 day

4. CONDOLATORY MOTION

(I) Shri Rajesh Patnekar, MLA, moved the following Condolatory Motion:

“This House unanimously condoles the sad demise of **Shri Manohar Parrikar**, Ex-Chief Minister of Goa and Ex-Raksha Mantri of India, who passed away on the 17th March, 2019, **Shri Francis D'Souza**, Ex-Deputy Chief Minister of Goa, who passed away on the 14th February, 2019 and **Shri Vishnu Surya Naik Wagh**, Ex-Deputy Speaker of Goa, who passed away on the 8th February, 2019.”

(II) The following Members spoke on the Condolatory Motion:

1. Shri Rajesh Patnekar, MLA
2. Shri Mauvin Godinho, Hon. Minister
3. Shri Vinod Gaude, Hon. Minister
4. Shri Churchill Alemao, MLA
5. Shri Vijai Sardessai, Hon. Deputy Chief Minister
6. Shri Manohar Azgaonkar, Hon. Minister
7. Shri Rohan Khaunte, Hon. Minister
8. Shri Chandrakant Kavlekar, Hon. Leader of the Opposition
9. Shri Sudin Dhavalikar, Hon. Deputy Chief Minister

10. Dr. Pramod Sawant, the Hon Chief Minister

11. Shri Michael Lobo, Acting Speaker

(III) The Condolatory Motion was passed unanimously by the House.

(IV) Thereafter, the House stood in silence for one minute as a mark of respect to the departed souls.

5. Shri Michael Lobo, Acting Speaker, read the following message received from the Hon. Governor, Dr. Smt. Mridula Sinha:

Relevant extract from /3/2019/376 dated the 19th March, 2019 of the Governor, addressed to the Speaker, Goa Legislative Assembly is reproduced below for information of Members:

“In terms of clause (2) of Article 175 of the Constitution of India, I hereby send the following message for consideration in the Legislative Assembly:

(1) That a floor test be held on or before 21.03.2019 for proving the majority, as early as possible, but surely during the course of the same day;

(2) The only agenda for the day would be, the holding of a floor test to determine whether the Chief Minister administered the Oath of Office, has support of the majority.

(3) The result of the floor test may be conveyed to me immediately after conclusion of the floor test, and the entire proceedings of the House may also be sent to me.”

6. MOTION OF CONFIDENCE

(1) Dr. Pramod. Sawant, the Hon. Chief Minister, moved the following Motion:

**“THAT THIS HOUSE EXPRESSES ITS CONFIDENCE IN THE COUNCIL OF
MINISTERS HEADED BY DR. PRAMOD SAWANT.”**

(II) Shri Michael Lobo, the Acting Speaker, put the Motion to the vote of the House by asking the Members to stand up for those in favour of the Motion.

(III) Members who stood in favour of the Motion: **20**

Members who stood against the Motion: **15**

(IV) THE MOTION OF CONFIDENCE WAS ADOPTED, WHEREIN THE CONFIDENCE IN THE COUNCIL OF MINISTERS HEADED BY DR.PRAMOD SAWANT WAS PROVED IN MAJORITY. (20 IN FAVOUR OF THE MOTION AND 15 AGAINST THE MOTION)

7. NATIONAL ANTHEM

The National Anthem was played at the conclusion of the Session on the 20th March, 2019 and the House was adjourned *sine die* at 12 58 PM.
